

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-62(PB)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

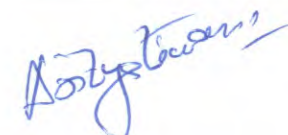
Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Hythro Power Corporation Ltd.

SECTION OF THE COMPANIES ACT: U/s10 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Amita Bhatnagar	Advocate	Applicant/objection	
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ORDER

Learned Counsel for the applicant is present. In view of the recusal of the Hon'ble Members hearing the C.P. in IB (62B)/2017, the Registry is directed to place this matter before the Hon'ble President for necessary directions.

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(DEEPA KRISHAN)
MEMBER (TECHNICAL)

- Sq -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
20.4.2017